ness allowance for the workers employed in the Hindustan Antibiotics, Pimpri has submitted its Award; and

(b) if so, the action being taken to implement the same?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Yes, Sir.

(b) A Special Leave Application under Article 136(1) of the Constitution of India was made by Hindustan Antibiotics Limited in the Supreme Court on the 4th December, 1963. The Supreme Court, after hearing the arguments, have issued 'stay orders' on the appeal.

दिल्ली के न्यायालय में एक शव का मिलना

१९०५. श्री कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि २६ नवम्बर, १९६३ को दिल्ली की अदालत में एक शव बरामद हुआ ;

(ख) यदि हां, तो क्या सरकार ने इस घटना की कोई जांच की है ; और

(ग) जांच के क्या परिणाम हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनवीस) : (क) जी नहीं । एक व्यक्ति अचानक बेहोश हो कर वहां मर गया ।

(ख) जी हां ।

(ग) मृत्यु प्राकृतिक कारणों से अर्थात् हृदय गति रुक जाने से से हुई।

केन्द्रीय सचिवालय पुस्तकालय

१९०६. श्री कछवाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सचिवालय पुस्तकालय में १९६१-६२ एवं १९६२-६३ में अंग्रेजी की कितने रुपये की पुस्तकें खरीदी गईं ;

(ख) उसी अवधि में हिन्दी पुस्तकों पर कितना रुपया व्यय किया गया ?

शिक्षा मंत्री (श्री मु० क० छागला) : (क) १९६१-६२ और १९६२-६३ के दौरान खरीदी गई अंग्रेजी पुस्तकों का मूल्य क्रमश: ४५,२४९.३३ रुपये और ४८,८५४.२७ रुपये था ।

(ख) इसी अवधि में हिन्दी की पुस्तकों पर खर्च की गई राशि निम्नांकित है :—

१९६१–६२	७,७९२.५७ रुपये
१९६२–६३	६,६९७.७१ रुपये

Fertilizer Project at Kothagudium

1907. Shri Eswara Reddy: Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the International Bank for Reconstruction and Development have agreed to grant a loan to the promoters of Fertilizer Project at Kothagudium; and

(b) if so, the terms and conditions therefor?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) The International Bank for Reconstruction and Development have agreed in principle to grant a loan for financing the Kothagudam Fertilizer Project.

(b) The Loan Agreement in respect of this loan has not yet been signed; the terms and conditions of the loan will be known only when the negotiations for the loan have been completed and the Agreement signed.

Perquisites of Ministers

1908. Shri Kapur Singh:
Shri Solanki:

Will the Minister of **Home Affairs** be pleased to state what are the perquisites of various Ministers of the Government of India, and how much it costs the Exchequer?